

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2179
ANSWERED ON:10.03.2010
BAN ON EXPORT OF RED SANDERS WOOD
Owaisi Shri Asaduddin

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) Whether according to ITC (H5) Classification of export and import items (2004-05), red sanders wood in any form, whether raw or processed or under processed, is prohibited and not permitted to be exported;
- (b) if so, whether it is a fact that large quantity of red sanders wood has been seized from smugglers and is available for disposal in various divisions of Andhra Pradesh;
- (c) if so, whether Andhra Pradesh Handicraft Development Corporation has proposed to utilize the opportunity by producing items of domestic needs only;
- (d) if so, whether Government of Andhra Pradesh has requested to allow to utilize the red sanders wood items for the domestic purposes; and
- (e) if so, the steps taken or being taken by the Union Government on the request of Andhra Pradesh?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

- (a) Yes,Sir.However, value added products made from Red Sanders wood procured from legal sources such as Extracts, Dyes, Musical Instruments and parts of Musical Instruments, made from Red Sanders wood, procured from legal source are permitted for export under certain conditions.
- (b) Yes,Sir.
- (c) Andhra Pradesh Handicraft Development Corporation Limited has requested the Government of Andhra Pradesh to allot red sanders wood.
- (d) No permission is required for utilizing the red sanders wood for domestic purpose.
- (e) The Government of Andhra Pradesh has sent a proposal to dispose of the accumulated stocks of 6000 MT of red sanders wood for export which has been declined by Ministry of Environment and Forests in terms of provisions of export & import policy of Government of India, provisions of Appendix II of Convention on International Trade in Endangered Species of Wild Fauna and Flora (CITES) regulating the international trade and the commitment of the Government of India before the Hon'ble High Court of Tamil Nadu not allowing the export of red sanders wood in log form in terms of Export and Import Policy of India.

However,the State Government of Andhra Pradesh can use red sanders wood locally through State Handicraft Corporation and other Public Sector Units.